

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 441/2018
O.A. No. 339/2017

The 10th day of December, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Satyavir Singh
S/o Late Shri Chandan Singh,
R/o 257/28, West Ram Nagar,
Sonipat, Haryana. .. Petitioner

(By Advocate : Shri U. Srivastava)

Versus

1. Ms. Saumya Gupta,
Director of Education,
GNCT Delhi, Old Secretariat,
Delhi
2. Dr. Nahar Singh,
Joint Director of Education (Admn.)
GNCT of Delhi,
Directorate of Education,
E-II Branch, Old Secretariat,
Delhi. .. Respondents

(By Advocate : Mrs. P.K. Gupta)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Learned counsel for the petitioner submits that the respondents have complied with the orders of this Tribunal, however, seeks liberty to question the orders now passed by the respondents.

2. In the circumstances, the CP is closed and notices are discharged. However, the petitioner is at liberty to avail his remedies, if he is still aggrieved by the orders now passed by the respondents, in accordance with law. No costs.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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